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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 247/88

DECIDED ON : 01.6.1993

PURAN RAM

... PETITIONER

VS.

UNION OF INDIA & ORS.

... RESPONDENTS

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. B. N. DHOUNDIYAL, MEMBER (A)

Shri B. S. Maine, Counsel for Petitioner
Shri B. K. Aggarwal, Counsel for Respondents

JUDGMENT (ORAL)

Hon'ble Mr. Justice V. S. Malimath, Chairman :

Shri Maine, learned counsel for the petitioner, submitted that the relief having since been granted to the petitioner, this petition does not survive. Accordingly this petition is disposed of. No costs.

B.N.D.
(B. N. Dhoundiyal)

V.S.M.
(V. S. Malimath)
Chairman

as
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